

5:00 P.M.

SHRI SALMAN KHURSHID : Sir, I introduce the Bill. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN : The House is adjourned for thirty minutes.

The House then adjourned at ten minutes past four of the clock.

The House re-assembled at forty minutes past four of the clock.

THE VICE-CHAIRMAN (SHRIMATI RENUKA CHOWDHURY) in the Chair.

SHRI BIRENDRA PRASAD BAISHYA (Assam) : Madam, I want to say something. The way in which you introduced the Bill was not proper. From the Chair, Mr. Deputy Chairman assured the House, before introducing the Bill, that he will take the sense of the House. Without taking the sense of the House, he is violating his own rules. This is not the way. I challenge it. Kindly re-introduce the Bill. The entire House, except a few Members, opposed the Bill. Everybody was with us and suddenly how can you introduce this Bill? This is....(*Interruptions*)...

DR. CHANDAN MITRA (Madhya Pradesh) : Madam, I demand that the Bill be withdrawn immediately.

THE VICE-CHAIRMAN (SHRIMATI RENUKA CHOWDHURY) : The House is adjourned till 5.00 P.M..

The House then adjourned at forty-one minutes past four of the clock.

The House re-assembled at five of the clock,

MR. CHAIRMAN in the Chair.

MR. CHAIRMAN : The National Song.

(The National Song, “Vande Mataram”, was then played)

MR. CHAIRMAN : The House stands adjourned *sine die*.

The House then adjourned *sine die* at two minutes past five of the clock